

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 10758/2025

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 11-09-2024
IN WP NO. 3893/2024 PASSED BY THE HIGH COURT OF JUDICATURE AT
BOMBAY]

A A ESTATES PRIVATE LIMITED & ANR.

PETITIONER(S)

VERSUS

KHER NAGAR SUKHSADAN CO OPERATIVE
HOUSING SOCIETY LTD & ORS.

RESPONDENT(S)

IA NO. 84276/2025 - CONDONATION OF DELAY IN FILING

IA NO. 84272/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA NO. 84273/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA NO. 84279/2025 - EXEMPTION FROM FILING O.T.

Date : 28-11-2025 This matter was called on for pronouncement of
judgment today.

For Petitioner(s) : Mr. Dhruv Mehta, Sr. Adv.
Mr. Kartikeya Sharma, Adv.
Mr. Vipin Kumar Jai, AOR

For Respondent(s) : Mr. Anshuman Srivastava, AOR
Mr. Aaditya Aniruddha Pande, AOR
Mr. Chirag M. Shroff, AOR
Mrs. Suchitra Atul Chitale, AOR
Mr. Shashwat Singh, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Chirag M. Shroff, AOR

Mr. Dhananjay Kataria, Adv.

Mr. Anshuman Srivastava, AOR
Mr. Aaditya Aniruddha Pande, AOR
Mr. Chirag M. Shroff, AOR
Mrs. Suchitra Atul Chitale, AOR
Mr. Shashwat Singh, AOR

Mr. Shashwat Singh, AOR
Mr. R. Ilam Paridi, Adv.
Mr. R. Vishnu Kumar, Adv.
Mr. Saurav Beniwal, Adv.
Mr. Aman Kumar, Adv.
Mr. Sidhant Verma, Adv.

Hon'ble Mr. Justice R.Mahadevan has pronounced the judgment of the Bench comprising Hon'ble Mr. Justice J.B.Pardiwala and his Lordship.

Leave granted.

The appeal is dismissed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)